

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1821
(To be answered on the 28th December 2017)**

Disinvestment of Air India

1821. **SHRIMATI VANAROJA R.
SHRI B. VINOD KUMAR
SHRI VINAYAK BHAURAO RAUT
SHRI PINAKI MISRA
SHRI P. KARUNAKARAN
SHRI SHRIRANG APPA BARNE
DR. PRITAM GOPINATH MUNDE
SHRI ANANDRAO ADSUL
DR. SHRIKANT EKNATH SHINDE
SHRI DHARMENDRA YADAV
SHRI ADHALRAO PATIL SHIVAJIRAO
KUNWAR BHARATENDRA
SHRI K.C. VENUGOPAL
SHRI K. ASHOK KUMAR
SHRI A.P. JITHENDER REDDY
SHRIMATI K. MARAGATHAM
DR. P.K. BIJU**

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to reconsider its decision to sell out the debt ridden Air India and its auxiliary companies and if so, the details thereof;
- (b) whether the Union Government is working on an 'alternative mechanism' for making the national carrier Air India a vibrant airline and if so, the details thereof;
- (c) whether some private airlines have shown interest in the international operations of the Air India and if so, the reaction of the Government thereto;
- (d) whether the Government proposes to seek an assurance from the new owner of Air India for a better treatment and secured employment for its existing employees and if so, the details thereof;
- (e) whether the Government proposes to change rules to allow foreign airlines to bid for Air India Limited and if so, the details thereof; and

(f) the names and details of the air carriers, if any, which have shown interest in acquisition of overseas as well as domestic operations of Air India?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No, Madam.

(b): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries and constitution of Air India Specific Alternative Mechanism (AISAM) to guide the process of strategic disinvestment from time to time and decide on issues.

(c): M/s Inter Globe Aviation Limited has shown interest in acquiring airline operations of Air India Limited and Air India Express.

(d) and (e): Reply to (b) may kindly be referred to.

(f): Reply to (c) may kindly be referred to.
